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* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ CRL.A. 677/2019

ANIL KUMAR Appellant

Represented by: Mr Adit Subramaniam Pujari,

Advocate (DHCLSC) with Ms Aditi Tiwari and Mr Maitreya

Subramaniam, Advocates

versus

STATE Respondent

Represented by: Ms Shubhi Gupta, APP for the State

CORAM:

HON'BLE MS. JUSTICE MUKTA GUPTA HON'BLE MS. JUSTICE POONAM A. BAMBA

ORDER 08.02.2023

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- 1. Arguments concluded by learned counsel for the appellant.
- 2. For arguments on behalf of the State, appeal to remain on Board.
- 3. Order be uploaded on the website of this Court.

MUKTA GUPTA, J.

POONAM A. BAMBA, J.

FEBRUARY 08, 2023 g.joshi